

National Company Law Tribunal

Allahabad Bench

CP NO. 5/ND/2016.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: Deena Nath Pandey v/s Sakt Surgical India Pvt. Ltd.

SECTION OF THE COMPANIES ACT/ I & B CODE: U/S 397/398 of Companies Act, 1956.

Sl. NO.	Name	Designation	Representation	Signature
1.	Saurabh Adhikary	ADV	PETITIONER	
2.	Amit Gupta	PCS	Respondent No. 1, 12, 12 & 13	

C.P No. 05/ND/2016

Sri Saurabh Adhikary for petitioner. Sri Amit Gupta, PCS for Respondent Nos. 1, 11, 12, 13.

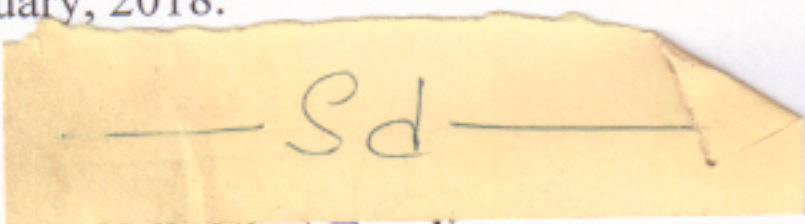
The petitioner counsel informed that the Respondent has filed objection to the petition.

A copy of such objection is received today by the petitioner. Hence, the case is fixed for the reply to the such objection.

The matter to be listed on 21st February, 2018.

Date: 25/01/2018

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)